

HIGH COURT OF DELHI : NEW DELHI

No. 441 /DHC/G-1/Gaz-1/2017

Dated, the 20<sup>th</sup> Nov, 2017.

NOTIFICATION

The Labour Courts, Industrial Tribunal and CGITs functioning at Karkardooma Court Complex, Delhi will function at Dwarka Court Complex, New Delhi with effect from Monday, the 6<sup>th</sup> November, 2017.

BY ORDER OF THE COURT

(DINESH KUMAR SHARMA)  
Registrar General

Encl. No. 441 /DHC/G-1, Gaz-1/2017

Dated, the 20<sup>th</sup> Nov, 2017.

Copy forwarded for information and necessary action to:-

1. The District & Sessions Judge (HQ), Tis Hazari Courts Complex, Delhi.
2. The District & Sessions Judge, South, Saket Courts Complex, New Delhi.
3. The District & Sessions Judge, North-West, Rohini Courts Complex, Delhi.
4. The District & Sessions Judge, South-West, Dwarka Courts Complex, New Delhi.
5. The District & Sessions Judge, East, Karkardooma Courts Complex, Delhi.
6. The District & Sessions Judge, Shahdara, Karkardooma Courts Complex, Delhi.
7. The District & Sessions Judge, New Delhi Distt., Patiala House Courts, New Delhi.
8. The District & Sessions Judge, South-East, Saket Courts Complex, New Delhi.
9. The District & Sessions Judge, West, Tis Hazari Courts Complex, Delhi.
10. The District & Sessions Judge, North, Rohini Courts Complex, New Delhi.
11. The District & Sessions Judge, North-East, Karkardooma Courts Complex, Delhi.
12. The Principal Judge (HQ), Family Courts, Dwarka, New Delhi.
13. The Member Secretary, Delhi Legal Services Authority, Patiala House, New Delhi.
14. The Director (Administration), Delhi Judicial Academy, Karkardooma Courts, Delhi.
15. The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi, New Delhi.
16. The Principal Secretary (Home), Govt. of NCT of Delhi, New Delhi.
17. The Director, Directorate of Prosecution, Tis Hazari, Delhi.
18. The Commissioner of Police, Police Headquarters, New Delhi.
19. The Commissioner, North Delhi Municipal Corporation, Civic Centre, Minto Road, New Delhi.
20. The Commissioner, South Delhi Municipal Corporation, Civic Centre, Minto Road, New Delhi.
21. The Commissioner, East Delhi Municipal Corporation, Udyog Sadan, Patparganj Indl. Area, Delhi.
22. The Chairperson, New Delhi Municipal Committee, Palika Kendra, New Delhi.
23. The Secretary to Hon'ble the Acting Chief Justice, High Court of Delhi.
24. FS to all Hon'ble Judges, High Court of Delhi, for information of Hon'ble Judges.
25. The Deputy Registrar-cum-P.A. to Registrar General, High Court of Delhi.
26. All Registrars, High Court of Delhi, New Delhi.
27. The Joint Registrar (Vigilance), High Court of Delhi, New Delhi.
28. The Deputy Registrar, Chief Justice Secretariat, High Court of Delhi, New Delhi.
29. The Pay & Accounts Officer, Tis Hazari, Delhi.
30. The Registrar (Computerisation), High Court of Delhi, with the request to display this order on the website of High Court of Delhi.
31. The Hony. Secretary, Delhi High Court Bar Association, Delhi High Court, New Delhi.
32. The Hony. Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.
33. The Hony. Secretary, New Delhi Bar Association, Patiala House, New Delhi.
34. The Hony. Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi.
35. The Hony. Secretary, Rohini Courts Bar Association, Rohini, New Delhi.
36. The Hony. Secretary, Dwarka Courts Bar Association, Dwarka, New Delhi.
37. The Hony. Secretary, Saket Courts Bar Association, Saket, New Delhi.
38. Guard File.

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DSC Judge (N)  
Sr Asst